

BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI  
Original Application No. 80 of 2020(SZ)

IN THE MATTER OF:

SUO MOTU

.....Applicant

VS

Union of India and Ors.

.....Respondents

Report filed by the District Collector 6<sup>th</sup> Respondent

Place:Chennai  
Date:26.09.2024



Counsel For 6th Respondent  
Mrs H. Yasmeen Ali

**REPORT ON OA 80 OF 2020 FILED IN THE HON'BLE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE, CHENNAI, BY KALUSHYA PARIRAKSHANA SAMITI OF CHOUTUPPAL MANDAL, YADADRI BHUVANAGIRI DISTRICT AGAINST UNION INDIA AND OTHERS REGARDING POLLUTION DUE TO DIVIS LABORATORIES AND OTHER INDUSTRIES IN CHOUTUPPAL**

Kalushya Parirakshana Samiti Choutuppall mandal Yadadri Bhuvanagiri District has filed O.A.No. 80 of 2020 in the Hon'ble National Green Tribunal (NGT), Southern Zone, Chennai against the pollution problems caused by Divis Laboratories and other industries in the area affecting Groundwater, Agriculture and the Livelyhood of the farmers in Choutuppall (M), YadadriBhuvanagiri District. Further the applicant also informed that due to these industries the land, water is polluted and getting health problems to surrounding residents, live stock and agriculture.

Further during the discussions on 03.04.2024, with Addl Collector (Rev) , Agriculture, Revenue and Pollution control Board officers, it was decided to conduct crop cutting experiments involving Agriculture, Revenue and CPO departments to assess the yield loss around the fields adjacent to the industries causing pollution. Accordingly, CC experiments were conducted at Tangadpally and Aregudem villages of Choutuppall mandal on 22.04.2024.

Following the conducting of ce-experiments in the said report, it was indentified that there in hardly any substantial reduction in crop yield as otherwise claimed by the petitioner. It is therefore highly unlikely that there needs to be any identification whomever for claiming crop compensation on in this regards to substantial this conclusion, the following table is enclosed.

sl. no	Name of farmer	father name	village name	total sy numbers	total extent in acres	total cultivated	ccc conducted sy no.	experiment yield in 5m*5m in kgs	yield per acre in quintals	Paddy sold in quintals
1	Arige Narayana	sathaiah	tangadpally	89 (5.0200),79/6 (2.1500),90/6 (1.1800)	8.35	5	89	12	19.32	124.8
2	Arragoni ganesh	kistaiah	ankiredy gudem	174/61/2 (0.0300),174/64/2 (0.0300),176/61/1/2 (0.1700),174/64/1 (1.1000)	1.33	1.33	174/64/1	14	22.5	48
3	Jala ailaiah	mallaiah	Aregudem	426/61/1 (1.2300),429/61/1/1 (1.1600)	2.39	1.23	426/61/1	13	20.93	54

As observed from the above table, it is to submit that, the average yield of paddy in the district is 22qtls/acre, but as per the cc experiments conducted in the villages adjoining the industries, the yield obtained is 20.91 qt/ac which is almost equal to the district average.

Place: Bhuvanagiri

Date: 31.07.2024

Collector & District Magistrate  
**District Collector**  
 Yalada, Bhuvanagiri District

